

### **Notification of ministry of Labour and Employment**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Sir, I lay on the Table, under sub-section (6) of Section 26 of the Payment of Wages Act, 1936, a copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. G.S.R. 822 (E), dated the 13th November, 2009, publishing the Payment of Wages (Nomination) Rules, 2009.